GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 5769 TO BE ANSWERED ON 03.04.2018

FINANCIAL ASSISTANCE TO NON PROFIT ORGANISATIONS

5769. SHRI ABHISHEK SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms and guidelines of the Government for providing financial assistance to non-profit organisations;
- (b) the number of such non-profit organisations presently getting financial assistance from the Ministry, State-wise;
- (c) the action taken by the Government against the errant NGOs;
- (d) whether the Government is considering to rationalise the eligibility criteria for NGOs to get financial assistance; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): The Government has made it mandatory for on-line submission and process of proposals for Grant-in-Aid, with effect from 1.4.2014 for ensuring transparency and timely action. In addition, Registration of NGOs with NITI Aayog is also mandatory for availing grants-in-aid under the Schemes of the Ministry. Grant-in-aid is released to NGOs only on receipt of recommendations of the State Govt./UTs. Implementing agency is also required to maintain a website and upload details of grants received, utilized and list of beneficiaries along with photo, Mobile Number and Ration Card Number/voter ID Number/Aadhaar Card Number/as the case may be.
- (b): State-wise details of number of Non-Governmental Organisations (NGOs) being granted financial assistance from the Ministry under various schemes are given in Annexure-I.
- (c): The details of action taken by the Government against the errant NGOs are given in Annexure-II.
- (d) & (e): There is no such proposal under consideration of the Government.

Referred to in reply to part (b) of Lok Sabha Unstarred Question No. 5769 for answer on 03-04-2018 by Shri Abhishek Singh, regarding Financial assistance to Non-Profit Organisations.

The State-wise details of number of NGOs being given financial assistance under various schemes of the Ministry is given in the tables below:

(a)	(a) Name of Scheme: Grants-in-Aid to Voluntary Organisati for welfare of Scheduled Castes.		
Sl.	Name of State/UT	Numb	er of NGOs
No.		2016-17	2017-18
1	Andhra Pradesh	4	0
2	Assam	7	0
3	Delhi	16	5
4	Gujarat	4	0
5	Haryana	3	0
6	Himachal Pradesh	1	1
7	Jammu & Kashmir	2	2
8	Karnataka	20	6
9	Madhya Pradesh	4	0
10	Maharashtra	64	52
11	Manipur	18	3
12	Orissa	16	13
13	Rajasthan	28	0
14	Tamil Nadu	6	0
15	Uttar Pradesh	24	0
16	West Bengal	6	0
17	Telangana	3	3
	Total	226	85

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Sl.	Name of State/UT	Number	Number of NGOs	
No.		2016-17	2017-18	
1	Assam	0	1	
2	Haryana	2	3	
3	Himachal Pradesh	1	0	
4	Maharashtra	2	2	
5	Manipur	3	3	
6	Punjab	2	0	
7	Rajasthan	0	1	
8	Tripura	1	1	
9	Odisha	1	1	
	Total	12	12	

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Sl. No.	Name of State/UT	Number of NGOs provided financial assistance.	
No. of the last of		2016-17	2017-18
1	Bihar	0	1
2	Gujarat	0	1
3	Haryana	0	1
4	Jammu & Kashmir	0	1
5	Karnataka	0	1
6	Kerala	1	0
7	Madhya Pradesh	2	1
8	Maharashtra	1	1
9	Manipur	1	1
10	Punjab	0	2
11	Rajasthan	2	3
12	Tamil Nadu	0	2
13	Uttar Pradesh	1 1	2
14	Chandigarh	0	2
15	Delhi	2	8
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(d) Name of Scheme: A	ssistance for Skill	Development	of Other	Backward
Classes/De-notified, Noma	adic and Semi-No	madic Tribes	and E	conomically
Backward Classes.				

Sl. No.	Name of State/UT	Number of No financial assistance		
	ne .	2016-17	2017-18	
1	Maharashtra	02	0	
2	Manipur	04	0	
3	Odisha	01	0	
4	Rajasthan	03	0	
	Total	10	0	

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Sl.	Name of State/UT	Number of N	GOs provided
No.		financial assistar	ice.
		2016-17	2017-18
1	Andhra Pradesh	60	52
2	Assam	16	18
3	Bihar	3	2
4	Chhattisgarh	0	1
5	Delhi	6	8
6	Gujarat	. 2	. 5
7	Haryana	12	10
8	Himachal Pradesh	2	3
9	Karnataka	26	25
10	Kerala	5	2
11	Madhya Pradesh	4	6
12	Maharashtra	37	37
13	Manipur	18	20
14	Mizoram	1	1
15	Nagaland	0	2
16	Odisha	40	38
17	Punjab	5	4
18	Rajasthan	2	3
19	Tamil Nadu	45	46
20	Telangana	14	14
21	Tripura	2	3
22	Uttar Pradesh	10	11
23	Uttarakhand	3	4
24	West Bengal	15	17
	Total	328	332

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(I) N	ame of Scheme: Assistance for pr Sub-stance (D		
SI. No.	Name of State/UT	Number of NG financial assistance	*
		2016-17	2017-18
1	Andhra Pradesh	8	5
2	Assam	15	12
3	Bihar	10	8
4	Chhattisgarh	2	1
5	Delhi	6	5
6	Gujarat	3	3
7	Haryana	8	5
8	Himachal Pradesh	1	
9	Jammu & Kashmir	1	
10	Jharkhand	1	(
11	Karnataka	21	,
12	Kerala	20	10
13	Madhya Pradesh	11	. (
14	Maharashtra	46	4
15	Manipur	14	1
16	Meghalaya	1	24
17	Mizoram	5	
18	Nagaland	5	
19	Orissa	26	2
20	Puducherry	1	
21	Punjab	7	
22	Rajasthan	. 10	
23	Sikkim	1	
24	Tamil Nadu	24	1
25	Telangana	5	
26	Uttarakhand	2	
27	Uttar Pradesh	19	1
28	West Bengal	9	
29	Total	282	21

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Sl. No.	Name of State/UT	Numb	Number of NGOs	
		2016-17	2017-18	
1	Andhra Pradesh	0	1	
2	Assam	3	0	
3	Delhi	1	1	
4	Gujarat	5	4	
5	Karnataka	0	1	
6	Madhya Pradesh	. 1	1	
7	Maharashtra	2	2	
8	Orissa	2	0	
9	Punjab	2	2	
10	Rajasthan	3	4	
	Total	19	16	

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	Name of Scheme: Deendayal Disabled Re		
Sl.	Name of State/UT	Number	
No.		2016-17	2017-18
1	Andhra Pradesh	73	58
2	Arunachal Pradesh	1	(
3	Assam	15	
4	Bihar	6	(
5	Chattisgarh	6	2
6	Delhi	14	10
7	Goa	1	(
8	Gujarat	17	
9	Haryana	18	17
10	Himachal Pradesh	6	
11	Jammu & Kashmir	1	
12	Jharkhand	1	(
13	Karnataka	9	
14	Kerala	56	4
15	Madhya Pradesh	23	24
16	Maharashtra	29	22
17	Manipur	37	2:
18	Meghalaya	. 7	4
19	Mizoram	2	
20	Odisha	49	3
21	Pondicherry	4	
22	Punjab	11	1
23	Rajasthan	27	2:
24	Tamil Nadu	22	19
25	Telangana	64	3:
26	Tripura	4	
27	Uttar Pradesh	52	4:
28	Uttrakhand	0	
29	West Bengal	37	2
	Total	592	449

(i.) Name of	Scheme: National Action Plan Persons with Disabil		
Sl.	Name of State/UT		er of NGOs
No.		2016-17	2017-18
1	Andhra Pradesh	1	1
2	Arunachal Pradesh	1	1
3	Chhattisgarh	0	1
4	Delhi	2	0
5	Gujarat	2	1
6	Haryana	1	2
7	Jammu & Kashmir	3	2
8	Karnataka	1	0
9	Madhya Pradesh	6	3
10	Maharashtra	1	1
11	Manipur	3	3
12	Odisha	4	1
13	Punjab	0	1
14	Rajasthan	0	1
15	Sikkim	1	0
16	Tamil Nadu	1	0
17	Uttar Pradesh	1	4
18	West Bengal	1	8
19	Telangana	0	1
	Total	28	33

Referred to in reply to Para (c) of Lok Sabha Unstarred Question No. 5769 for 03.04.2018 by Sh. Abhishek Singh, MP, regarding Financial Assistance to Non-Profit Organisations.

Details of Action Taken by the Government against errant NGOs.

Sl. No.	Name of the NGO	Action Taken.
Scheme → Assistance to Voluntary Organisation v		working
1	for welfare of Scheduled Castes.	
1	Indrani Ram & Pamidipaga Raja Rao, Andhra Pradesh	Blacklisted
2	Kinder Haus Organisation, Andhra Pradesh	Blacklisted
3	Baba Organisation for Social Services, Andhra Pradesh.	Blacklisted
4	Sai Krishan Social Service Centre, Telangana	Blacklisted
5	Swan Education Society, Telangana	Blacklisted
6	Vivek Education Society, Karnataka	Blacklisted (#)
7	Gautam Education Society, Karnataka	Blacklisted (#)
8	Priyadarshini Seva Sanstha, Karnataka	Blacklisted (#)
9	Arundhati Education Trust, Karnataka	Show cause Notice issued
10	Adarsh Shikshna Prasarak Mandal, Maharashtra.	Show cause Notice issued
11	Jogaimata, Maharashtra.	Show cause Notice issued
12	Shanti Sravodaya Sanstha (2), Uttar Pradesh,	Blacklisted
13	Pawan Seva Sanstha, Uttar Pradesh.	Blacklisted
14	Samaj Sewa Sansthan, Uttar Pradesh.	Blacklisted (#)
15	Harijan Sevak Sangh, UP	Show cause Notice issued.
16	Bhartiya Samaj Seva Sansthan, UP	Show cause Notice issued
17	Vandemataram Foundation, UP	Show cause Notice issued
18	Ankita Bal Vidya Mandir Shiksha Samiti, Rajasthan.	Blacklisted (#)
19	Manohar Bal Mandir Shiksha Samiti, Rajasthan.	Blacklisted (#)
20	Gyan Deep Public School, Rajasthan.	Blacklisted (#)
21	Nirashrit Mahila Bal Vikas Gramodyog Shisha Samiti, Rajasthan.	Blacklisted (#)
22	Prasasvi Sansthan, Rajasthan.	Blacklisted (#)
23	Adarsh Bal Vatika Vidhyalaya Samiti, Rajasthan	Show cause Notice issued
24	Mahaveer Bal Shiksha Avem, Rajasthan	Show cause Notice issued
25	Navodaya Bal Vidhyalaya Samiti, Rajasthan	Show cause Notice issued
26	Shri Krishna Vidhyalya Prabandhak Samiti, Rajasthan.	Show cause Notice issued
27	Jack & Jill Society, Rajasthan.	Show cause Notice issued

^{::: (#)} State Government concerned requested to review and enquire about the NGO for taking appropriate action. Therefore order of Blacklisting, kept in abeyance.

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Sl. No.	Name of the NGO	Action Taken.
	Scheme → Assistance for Skill Development of OB	Cs/ EBCs/ DNTs
28	Shri Gopal Shikshan and Samaj Seva Samiti, Morena, Madhya Pradesh	Blacklisted
29	Kamla Swasthya Evam Shiksha Prasarak Samiti, Morna, Madhya Pradesh	Blacklisted
30	Pawan Gramin Samaj Sewa Samiti, Morena, Madhya Pradesh	Blacklisted
	Scheme → Assistance for Disabled Persons for Pur of Aids and Appliances.	rchase/Fitting
31	Chitragupt Shikshan Sansthan, Varanasi, Uttar Pradesh	Blacklisted
32	Dholpur Rural Development, Karimganj, Assam.	Blacklisted
33	Sree Sarda Mahila Vignana Samithi, Guntur District, Andhra Pradesh.	Blacklisted
	Scheme > Integrated Programme for Senior Citi	
34	R. T. Nagar Educational Trust, Ramnagar District,	Blacklisted
35	Karnataka Sri Sirdi Sai Baba SikhshanaSounstana, District Bidar, Karnataka.	Blacklisted
36	Hyderabad Karnataka Dalit Women's Education Society, Hyderabad.	Blacklisted
37	Orissa Multipurpose Development Centre, Bhubaneshwar, Odhisha.	Blacklisted
38	Amar Jyoti Foundation, Lijwana, District Jind, Haryana,	Further grant stopped
39	Gram Swaraja Sansthan, Hisar, Haryana	Further grant stopped
10	Voluntary Institute for Rural Development, District Angul.	Further grant stopped
	Scheme → Assistance for Prevention of Alcoholism Substance (Drug) Abuse.	n and
41	Social Transpermation and Rural Technology Jagdgirigutta Ranga Reddy District, Telangana.	Blacklisted.